



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,13th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

24	WP(C)/1944/2023	RUPJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
----	---------------------------------	---	--	----------------------------

LEAVE NOTE OF ADVOCATES FOR 13/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024
23)	MR A W AMAN	13-08-2024	To	13-08-2024